

(17)

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (CAA) NO 278/KB/2017
CA NO 68/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company		Gangaur Properties Pvt Ltd & Ors		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. TAPAS KUMAR DAS
ASSISTANT DIRECTOR RDCLER
MCA 28/7/17

2) Mr. SATADEEP BHATTACHARYA, ADV } - FOR PETITIONERS 28/7/17
3) Ms IRAM HASSAN, ADV } ORDER

Ld. Advocates for the petitioners and Mr. Tapas Kumar Das, Assistant Director from the Office of the Regional Director, Eastern Region, MCA representing the Central Government are present.

Regional Director has filed affidavit whereby certain information has been sought. Petitioners are directed to furnish requisite information to the Regional Director within 15 days. Central Government is further directed to file supplementary report on 05/09/2017 with a copy in advance to the petitioner.

List the matter on 05/09/2017.

- Sd/-
(Vijai Pratap Singh)
Member (J)